

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 31 of 2013

Dated : 28th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. IL&FS Wind Farms Ltd.

.... Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr.**

...Respondent (s)

Counsel for the Appellant(s): Mr. Anurag Sharma

Counsel for Respondent (s): Representative is present on behalf
of R. 2 to 4

ORDER

The Representative appearing on behalf of the Respondent Nos. 2 to 4 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 02.04.2013 after serving copy on the other side.

Post the matter for hearing on **15.04.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs